

III. A copy each (in English and Hindi) of the following papers:-

(A) (a) Annual Administration Reports of the Cantonment Boards, New Delhi, for the year 2023-24.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1443/18/24]

(B)(i) Annual Report and Accounts of the Centre for Joint Warfare Studies

(a) (CENJOWS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 1442/18/24]

(ii) (a) Annual Report and Accounts of National Maritime Foundation (NMF), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L.T. 1444/18/24]

IV. A copy each (in English and Hindi) of the following papers:-

(a) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the BEML Limited, Bengaluru, for the year 2024-25.

(b) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Hindustan Aeronautics Limited (HAL), Bengaluru, for the year 2024-25.

[Placed in Library. See No. L.T. 1715/18/24]

I. Notifications of the Ministry of Housing and Urban Affairs

II. Reports and Accounts (2023-24) of HUDCO, New Delhi and KMRL, Kochi, Kerala and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under sub-section (2) of Section 32 of the Metro Railways (Construction of Works) Act, 1978: -

- (a) (1) S.O. 3587., dated the 23rd August, 2024, notifying the alignment of Bhopal Metro Rail Project.
- (2) S.O. 3588 (E)., dated the 23rd August, 2024, notifying the alignment of Indore Metro Rail Project.
- (3) S.O 4018(E)., dated the 19th September, 2024, renaming of some of the metro stations of Mumbai Metro Line-3 project.

[Placed in Library. For (1) to (3), see No. L.T. 1387/18/24]

(b) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 738(E)., dated the 29th November, 2024, publishing the Delhi Development Authority, Multi-Tasking Staff (Group 'C' Post) Recruitment Rules, 2024, under Section 58 of the Delhi Development Act, 1957.

[Placed in Library. See No. L.T. 1716/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fifty-fourth Annual Report and Accounts of the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1095/18/24]

- (ii) (a) Thirteenth Annual Report and Accounts of the Kochi Metro Rail Limited (KMRL), Kochi, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1717/18/24]

I. Reports and Accounts (2023-24) of NDSA, New Delhi; Brahmaputra Board, Guwahati, Assam and related papers

II. Reports and Accounts (2023-24) of the National Water Development Agency, New Delhi; NMCG, New Delhi and NERIWALM, Tezpur, Assam and related papers